



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १, अंक ४]

सोमवार, मार्च २३, २००९/चैत्र २, शके १९३१

[पृष्ठे १४, किंमत : रुपये २०.००

असाधारण क्र. १८

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Act, 2009 (Mah. VIII of 2009), is hereby published under the authority of the Governor.

By order and in the name of the
Governor of Maharashtra,

H. B. PATEL,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. VIII OF 2009.

*(First published, after having received the assent of the
Governor in the "Maharashtra Government Gazette",
on the 23rd March 2009)*

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2009.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year

ending on the thirty-first day of March 2009; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixtieth Year of the Republic of India as follows :—

Short title. 1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, 2009.

Withdrawal of Rs. 46,44,36,15,000 out of the Consolidated Fund of the State for the Financial Year 2008-2009.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in the aggregate to the sum of Four thousand six hundred forty-four crores, thirty-six lakhs, fifteen thousand rupees only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2009, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2009.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/ Administrator of Union Territories. 2013, Council of Ministers	5,00,000	2,39,72,000	2,44,72,000
A-3	Public Service Commission.	2051, Public Service Commission.	...	56,69,000.	56,69,000
Total-General Administration Department.			5,00,000	2,96,41,000	3,01,41,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services.	3,41,84,13,000	...	3,41,84,13,000
B-3	Transport Administration	2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport.	2,28,76,000	...	2,28,76,000
B-5	Jails.	2056, Jails.	3,14,24,000	...	3,14,24,000
Total-Home Department.			3,47,27,13,000	...	3,47,27,13,000

(1)	(2)	(3)	(4)		
Revenue and Forests Department.					
		Rs.	Rs.		
			Rs.		
C-1	Revenue and District Administration	2029, Land Revenue. 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration.	15,81,23,000	...	15,81,23,000
C-2	Stamps and Registration	2070, Other Administrative Services. 2030, Stamps and Registration.	2,11,22,000	...	2,11,22,000
C-5	Other Social Services	2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare.	12,88,58,000	...	12,88,58,000
C-6	Natural Calamities.	2250, Other Social Services. 2245, Relief on Account of Natural Calamities.	1,03,19,61,000	...	1,03,19,61,000
Total-Revenue and Forests Department.			1,34,00,64,000	...	1,34,00,64,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
D-2A	Relief on Account of Natural Calamities.	2245, Relief on Account of Natural Calamities.	2,88,05,00,000	...	2,88,05,00,000
D-3	Agriculture Services	2401, Crop Husbandry. 2402, Soil and Water Conservation. 2415, Agricultural Research and Education.	37,92,85,000	...	37,92,85,000
D-4	Animal Husbandry.	2403, Animal Husbandry.	8,29,37,000	...	8,29,37,000
D-7	Secretariate and Other Economic Services	2702, Minor Irrigation. 3451, Secretariat-Economic Services.	26,56,000	...	26,56,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			3,34,53,78,000	...	3,34,53,78,000

School Education and Sports Department.

E-1	Interest Payments.	2049, Interest Payments.	...	34,97,56,000	34,97,56,000	
E-2	General Education.	2202, General Education.	1,000	...	1,000	
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services.	}	1,000	...	1,000
		2205, Art and Culture.				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2235, Social Security and Welfare.				
		2251, Secretariat-Social Services.				
Total-School Education and Sports Department.			2,000	34,97,56,000	34,97,58,000	

Urban Development Department.

F-2	Urban Development and Other Advance Services	2053, District Administration.	}	2,000	...	2,000
		2070, Other Administrative Services.				
		2217, Urban Development.				
		3054, Roads and Bridges.				
F-3	Secretariat and Other Social Services	3435, Ecology and Environment.	}	1,24,39,000	...	1,24,39,000
		2230, Labour and Employment.				
		2235, Social Security and Welfare.				
		2251, Secretariat-Social Services.				
		3475, Other General Economic Services				
Total-Urban Development Department.			1,24,41,000	...	1,24,41,000	

Finance Department.

G-6	Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	4,61,92,38,000	2,24,000	4,61,94,62,000
G-7	Social Security and Welfare.	2235, Social Security and Welfare.	97,62,000	...	97,62,000
Total-Finance Department.			4,62,90,00,000	2,24,000	4,62,92,24,000

(1)	(2)	(3)	(4)
Public Works Department.			
H-3	Housing.	2216, Housing.	Rs. 74,37,37,000
H-4	Secretariat and Other Economic Services	2406, Forestry and Wild Life. 3051, Ports and Light Houses. 3053, Civil Aviation. 3451, Secretariat-Economic Services.	Rs. 1,56,83,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	Rs. 49,32,76,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works. 2202, General Education. 2203, Technical Education. 2205, Art and Culture. 2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry. 2405, Fisheries.	Rs. 1,18,96,90,000
Total-Public Works Department.			Rs. 2,44,23,86,000
Water Resources Department.			
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation. 2701, Major and Medium Irrigation. 2702, Minor Irrigation. 2705, Command Area Development. 2711, Flood Control and Drainage. 2801, Power 3402, Space Research.	Rs. 6,72,87,000
Total-Water Resources Department.			Rs. 6,72,87,000

महाराष्ट्र शासन राजपत्र असाधारण भाग अंक २३, मार्च २३, २००९/बीज २, पृष्ठ ११३१

Law and Judiciary Department.

J-1	Administration of Justice	2014, Administration of Justice	2,39,06,000	17,01,69,000	19,40,75,000
Total-Law and Judiciary Department.			2,39,06,000	17,01,69,000	19,40,75,000

Industries, Energy and Labour Department.

K-3	Stationery and Printing	2057, Supplies and Disposals. 2058, Stationery and Printing.	10,21,31,000	...	10,21,31,000
K-6	Energy	2801, Power 2810, Non-Conventional Sources of Energy.	3,08,77,00,000	...	3,08,77,00,000
K-7	Industries	2851, Village and Small Industries. 2852, Industries. 2853, Non-Ferrous Mining and Metallurgical Industries.	1,000	...	1,000
Total-Industries, Energy and Labour Department.			3,18,98,32,000	...	3,18,98,32,000

Rural Development and Water Conservation Department.

L-2	District Administration.	2053, District Administration.	26,44,60,000	...	26,44,60,000
L-3	Rural Development Programmes.	2235, Social Security and Welfare.	45,82,24,000	...	45,82,24,000
		2402, Soil and Water Conservation.			
		2406, Forestry and Wild Life.			
		2415, Agricultural Research and Education.			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2515, Other Rural Development Programmes.			
		2551, Hill Areas.			
		2702, Minor Irrigation.			
		2810, Non-Conventional Sources of Energy.			
		3454, Census, Survey and Statistics.			
		3606, Aid Material and Equipment			
L-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	59,26,000	...	59,26,000
Total-Rural Development and Water Conservation Department.			72,86,10,000	...	72,86,10,000

(1)	(2)	(3)	(4)
Food, Civil Supplies and Consumer Protection Department.			
M-3	Secretariat and Other Economic Services	{ 3451, Secretariat-Economic Services. 3475, Other General Economic Services	Rs. 98,01,000
			Rs. ...
			Rs. 98,01,000
Total-Food, Civil Supplies and Consumer Protection Department.			98,01,000 ... 98,01,000
Social Justice and Special Assistance Department.			
N-2	Secretariat and Other Social Services	{ 2053, District Administration. 2216, Housing. 2251, Secretariat-Social Services.	1,17,39,000
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	{ 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare.	1,000
			...
			1,000
Total-Social Justice and Special Assistance Department.			1,17,40,000 ... 1,17,40,000
Planning Department.			
O-3	Rural Employment.	2505, Rural Employment.	...
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	3,57,00,00,000
			4,35,000
Total-Planning Department.			... 3,57,04,35,000 3,57,04,35,000
Housing Department.			
Q-2	Other Administrative Services.	2070, Other Administrative Services.	4,72,000
Q-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	30,87,000
			...
			30,87,000
Total-Housing Department.			35,59,000 ... 35,59,000
Public Health Department.			
R-1	Medical and Public Health	{ 2210, Medical and Public Health. 2211, Family Welfare. 2235, Social Security and Welfare. 3454, Census, Survey and Statistics.	85,69.72,000
R-2	Secretariat-Social Services.	2251, Secretariat-Social Services.	41,000
			...
			41,000
Total-Public Health Department.			85,70,13,000 ... 85,70,13,000

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भारत सरकार का राजपत्र असाधारण भाग आठ, मार्च २३, २००६/वीर २, भाग ११३१

Medical Education and Drugs Department

S-1	Medical and Public Health.	2210, Medical and Public Health	99,42,000	...	99,42,000
Total-Medical Education and Drugs Department			99,42,000	...	99,42,000

Tribal Development Department

T-1	Interest Payments	2049, Interest Payments	...	57,65,000	57,65,000
T-2	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	16,40,86,000	...	16,40,86,000
T-4	Secretariat-Social Services	2425, Co-operation	58,97,000	...	58,97,000
		2251, Secretariat-Social Services	58,97,000	...	58,97,000
		2202, General Education			
		2204, Sports and Youth Services			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2236, Nutrition			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2401, Crop Husbandry	65,76,30,000	...	65,76,30,000
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment			
		2702, Minor Irrigation			
		2801, Power			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
Total-Tribal Development Department.			82,76,13,000	57,65,000	83,33,78,000

Water Supply and Sanitation Department.

Y-1	Interest Payments.	2049, Interest Payments.	...	55,35,000	55,35,000
Y-4	Minor Irrigation.	2702, Minor Irrigation.	86,68,000	...	86,68,000
Y-5	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	29,73,000	...	29,73,000
Total-Water Supply and Sanitation Department.			1,16,41,000	55,35,000	1,71,76,000

Minorities Development Department

ZE-1A	Social Securities and Welfare.	2235, Social Securities and Welfare.	8,64,95,000	...	8,64,95,000
Total-Minorities Development Department.			8,64,95,000	...	8,64,95,000
Total-A-Expenditure on Revenue Account.			39,24,45,50,000	4,13,15,25,000	43,37,60,75,000

B-EXPENDITURE ON CAPITAL ACCOUNT

Home Department.

B-9	Capital Expenditure on Economic Services	4055, Capital Outlay on Police	}	1,66,66,000	...	1,66,66,000
		4070, Capital Outlay on Other Administrative Services.				
		5055, Capital Outlay on Road Transport.				
		6216, Loans for Housing.				
Total-Home Department.			1,66,66,000	...	1,66,66,000	

Revenue and Forests Department.

C-10	Capital Expenditure on Economic Services	4406, Capital Outlay on Forestry and Wild Life.	}	1,000	...	1,000
		4415, Capital Outlay on Agricultural Research and Education.				
		4701, Capital Outlay on Major and Medium Irrigation.				
		5475, Capital Outlay on Other General Economic Services.				
		6401, Loans for Crop Husbandry.				
Total-Revenue and Forests Department.			1,000	...	1,000	

भारत सरकार का आर्थिक विभाग, नई दिल्ली, २००७/०८, पृष्ठ ११३४

(1)	(2)	(3)	(4)			
School Education and Sports Department.						
			Rs.	Rs.	Rs.	
E-4	Expenditure on Capital Outlay. 4202, Capital Outlay on Education Sports, Art and Culture.	Capital Outlay on Education Sports, Art and Culture.	30,00,00,000	...	30,00,00,000	
Total-School Education and Sports Department.			30,00,00,000	...	30,00,00,000	
Public Works Department.						
		4059, Capital Outlay on Public Works.				
		4202, Capital Outlay on Education, Sports, Art and Culture.				
		4210, Capital Outlay on Medical and Public Health.				
		4217, Capital Outlay on Urban Development.				
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	3,000	...	3,000	
		4235, Capital Outlay on Social Security and Welfare.				
		4250, Capital Outlay on Other Social Services.				
		4405, Capital Outlay on Fisheries.				
Total-Public Works Department.			3,000	...	3,000	
Water Resources Department.						
		4402, Capital Outlay on Soil and Water Conservation.				
		4701, Capital Outlay on Major and Medium Irrigation.				
		4702, Capital Outlay on Minor Irrigation.				
I-5	Capital Expenditure on Irrigation	4711, Capital Outlay on Flood Control Projects.	23,60,59,000	...	23,60,59,000	
		4801, Capital Outlay on Power Projects.				
		5402, Capital Outlay on Space Research.				
Total-Water Resources Department.			23,60,59,000	...	23,60,59,000	

Industries, Energy and Labour Department.

K-10 Capital Expenditure on Industries	}	6250, Loans for Other Social Services.	}	33,61,000	...	33,61,000
		4425, Capital Outlay on Co-operation.				
		6851, Loans for Village and Small Industries.				
		4801, Capital Outlay on Power Projects.				
K-11 Capital Expenditure on Energy.		6801, Loans for Power Projects.		1,80,88,00,000	...	1,80,88,00,000
Total-Industries, Energy and Labour Department.				1,81,21,61,000	...	1,81,21,61,000

Planning Department.

O-9 Capital Outlay on Other Rural Development Programmes.	4515, Capital Outlay on Other Rural Development Programmes.	1,000	...	1,000
Total-Planning Department.		1,000	...	1,000

Tribal Development Department.

T-6 Capital Expenditure on Tribal Areas Development Sub Plan.	}	4059, Capital Outlay on Public Works.	}	48,03,58,000	...	48,03,58,000
		4202, Capital Outlay on Education, Sports, Art and Culture.				
		4210, Capital Outlay on Medical and Public Health				
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		4250, Capital Outlay on Other Social Services.				
		4402, Capital Outlay on Soil and Water Conservation.				
		4405, Capital Outlay on Fisheries.				
		4406, Capital Outlay on Forestry and Wild Life.				
		4425, Capital Outlay on Co-operation.				
		4701, Capital Outlay on Major and Medium Irrigation.				
4702, Capital Outlay on Minor Irrigation.						
5054, Capital Outlay on Roads and Bridges.						
Total-Tribal Development Department.				48,03,58,000	...	48,03,58,000

(1)	(2)	(3)	(4)	
	Water Supply and Sanitation Department.			Rs. Rs. Rs.
Y-6 Capital Expenditure on Economic and Social Services	{ 4215, Capital Outlay on Water Supply and Sanitation. 4402, Capital Outlay on Soil and Water Conservation. 6215, Loans for Water Supply and Sanitation.			
		17,22,91,000	...	17,22,91,000
		Total-Water Supply and Sanitation Department.		
		17,22,91,000	...	17,22,91,000
	Minorities Development Department			
ZE-2A Capital Outlay on Social Securities and Welfare.	4235, Capital Outlay on Social Securities and Welfare	5,00,00,000	...	5,00,00,000
	Total-Minorities Development Department.	5,00,00,000	...	5,00,00,000
	Total-B-Expenditure on Capital Account.	3,06,75,40,000	...	3,06,75,40,000
	Grand Total.	42,31,20,90,000	4,13,15,25,000	46,44,36,15,000